

Patna High Court

Notice

In continuation to the notice dated 9th November, 2023, it is brought to the kind attention of the Learned Advocates/Party-in-Person that e-Filing services have been successfully migrated and restarted to e-Filing version 3.0 .

All new filings can now be done using the following URL:-

<https://filing.ecourts.gov.in>

Help manual and videos for assisting the Learned Lawyers/Party-in-Person are also available on the said portal.

**By the order of Hon'ble the
Chief Justice**

M.K. Singh

29th November, 2023
Patna High Court, Patna

Registrar General